

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No.404 of 2017

Dated: 11th January, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr.	...	Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Ors.	...	Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Parichita Chowdhury
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Apoorva Misra for R-2

ORDER

The learned counsel, Mr. Apoorva Misra accepts notice on behalf of the second Respondent.

Issue notice to the Respondent Nos. 1 & 3 to 8 returnable on 08.02.2018. Dasti, in addition, is permitted.

List this matter for admission on 08.02.2018, as requested.

**(S.D. Dubey)
Technical Member**

**(Justice N.K. Patil)
Judicial Member**

bn/vt